

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.1997
TO BE ANSWERED ON 01.08.2023**

IMPLEMENTATION OF RVY

1997. SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government is implementing Rashtriya Vayoshri Yojana (RVY) in the country, if so, the details and salient features thereof;
- (b) the details of beneficiaries registered under the said yojana in Bihar;
- (c) the details of funds sanctioned/utilized under the said yojana in Bihar; and
- (d) the other steps being taken by the Government to integrate all eligible persons into the yojana in the country including Bihar?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SUSHRI PRATIMA BHOUMIK)**

- (a): The Department of Social Justice and Empowerment is implementing the scheme of "Rashtriya Vayoshri Yojana(RVY)" with the objective to provide the senior citizens, suffering from any of the age related disability/infirmity, with assisted living devices which can restore near normalcy in their bodily functions, overcoming the disability/infirmity manifested such as low vision, hearing impairment, loss of teeth and loco-motor disabilities.
- (b): A total of 7205 senior citizens have been covered/registered under the scheme of RVY in Bihar .
- (c): Under the Scheme, there is no provision to allocate the funds to the States/Union Territories. Funds are released to the Artificial Limbs Manufacturing Corporation(ALIMCO), a Public Sector Undertaking under the administrative control of the Ministry of Social Justice and Empowerment, as a sole implementing agency of the scheme. The ALIMCO has distributed aids and assisted-living devices having the a total cost value of Rs.505.43 lakh in Bihar.

(d): The scheme was launched on 01.04.2017 for providing physical aids and assisted-living devices to senior citizens belonging to the Below Poverty Line(BPL) category. The scheme has been revised in the year 2020-21. After the revision, the assisted-living devices are being provided to the senior citizens belonging to the BPL category and also to the senior citizens with monthly income not more than Rs.15000/-.

All the districts of the country have been selected for implementation of the RVY. The scheme is implemented in two steps in the districts:

- i. **Assessment Camp:** In the assessment camp, the ALIMCO identifies the beneficiaries, suffering from the age related disability/infirmity, for required aids & appliances.
- ii. **Distribution Camp:** The aids & appliances are provided to the identified beneficiaries post assessment camp.
